

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 161/MP/2023

- Subject : Petition under Section 79 of the Electricity Act, 2003 read with Articles 11 and 12 of the Transmission Service Agreement dated 23.10.2019 executed between Lakadia Banaskantha Transco Limited and Powerica Limited seeking extension of SCOD due to various events of Force Majeure & Change in Law and compensation/ appropriate relief to offset the adverse effect of the Force Majeure and Change in Law events.
- Petitioner : Lakadia Banaskantha Transco Limited (LBTL)
- Respondents : Powerica Limited and Ors.
- Date of Hearing : **6.2.2025**
- Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
- Parties Present : Shri Amit Kapur, Advocate, LBTL
Shri Akshat Jain, Advocate, LBTL
Shri Sayan Ghosh, Advocate, LBTL
Ms. Surbhi Gupta, Advocate, LBTL
Shri Vyom Chaturvedi, Advocate, LBTL
Shri Alok Shankar, Advocate, MPPMCL
Shri Ravi Sharma, Advocate, CSPDCL
Shri Aryan Chandra, Advocate, CSPDCL
Shri Deepak Khurana, Advocate, RECPDCL
Shri Abhishek Bansal, Advocate, RECPDCL
Ms. Nishtha Wadhwa, Advocate, RECPDCL
Ms. Pragya Gupta, Advocate, MSEDCL
Ms. Swapna Seshadri, Advocate, GUVNL & DNHDDPCL
Shri Anand Ganesan, Advocate, GUVNL
Shri Ukarsh Singh, Advocate, GUVNL
Shri Parth Bhalla, Advocate, GUVNL
Ms. Ritu Apurva, Advocate, DNHDDPCL
Shri Karthikeyan, Advocate, DNHDDPCL
Shri Ashok Rajan, WRLDC
Shri Gajendra Sinh, WRLDC

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition had been filed *inter alia* seeking an extension of the Scheduled Commercial Operation Date of its Project due to various events of Force Majeure as well as compensation/appropriate relief to offset the adverse effect of the Force Majeure and Change in Law events. Learned counsel further circulated his note of submissions and made detailed submissions in the matter.

2. The matter remains part-heard and will be listed for the hearing on **17.4.2025**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)